भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Extension in timeline to submit comments on consultation paper on "Treatment of unclaimed funds and securities of clients lying with Trading Members (TMs)"

1. A consultation paper on "Treatment of unclaimed funds and securities of clients lying with Trading Members (TMs)" has been published by Securities and Exchange Board of India (SEBI) on its website on February 11, 2025. The public comments on the consultation paper were required to be submitted latest by March 04, 2025.

2. It has been decided to extend the timeline to submit the public comments on the consultation paper till March 31, 2025.

3. Accordingly, the comments/ suggestions on the same may be submitted latest by March 31, 2025 through web based online mode at the following link:

   https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes

4. In case of any technical issue in submitting your comment(s) through the web based public comments form, you may email your comment(s) to aruns@sebi.gov.in, pankajc@sebi.gov.in & mrd_pod3@sebi.gov.in. While sending the email, kindly mention the subject as "**Treatment of unclaimed funds and securities of clients lying with Trading Members (TMs)**".

Dated March 07, 2025